

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CASES LIST DATED: 16.07.2021

MORNING SESSION				AFTERNOON SESSION			
SL. NO.	CASE NOS. AND STAGE	Advocates		SL. NO.	CASE NOS. AND STAGE	Advocates	
		Pif.	Def.			Pif.	Def.
Arguments				Compromise			
1	OS 67/2010	BSKM	BRK	1	OS 1751/2009	SD	BRS
2	RA 43/2014	HD	SMMK	2	OS 643/2013	MN	RK
Evidence				Hearing			
3	OS 895/2009	MCJ	HRS	3	OS 111/2013	MR	BRK
4	OS 721/2012	TSR	GBH	4	OS 147/2014	RL	MN
5	OS 101/2014	KKM	NM	5	OS 191/2014	RA	-
6	OS 675/2013	NLS	KSL	6	OS 549/2018	TMV	MM
7	OS 335/2012	KRG	BPG	7	LAC 223/2009	NR	SRK
8	OS 165/2014	BG	NB	8	LAC 275/2009	BGN	MN
9	OS 693/2014	SN	HCR	9	OS 894/2009	LM	NLS
10	OS 745/2014	NRN	GKN	10	OS 613/2017	SRJ	KG VY
11	OS 599/2016	HJ	KNS	11	OS 481/2019	RSG	SMR
12	OS 7/2018	SN	SP	12	OS 621/2019	SMR	VKC
13	OS 125/2018	AAK	NRN	13	LAC 185/2009	YMD	NR
14	OS 245/2018	BHJ	SMR	14	LAC 9/2013	AS	SMR
15	OS 449/2018	BG	NKS	15	MC 77/2019	CRV	-
16	OS 467/2018	KGM	GKN	16	OS 264/2020	BRR	MDU
17	OS 513/2018	VP	MS	17	OS 227/2012	J	MSL
18	OS 515/2018	SM	-	18	OS 583/2014	MN	KV
19	OS 179/2020	YMS	-	19	OS 195/2014	KST	TSR
20	MC 3/2019	MTA	MB	20	MC 69/2017	S	HRT

NOTE: All advocates are requested to strictly follow SOP dated: 09.07.2021 issued by the Hon'ble High Court of Karnataka.


 Senior Civil Judge, Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 16.07.2021

CIVIL CASES

Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
1. OS 488/14	NKS	KKM	1. OS 182/14	MM	CB
2. OS 118/15	HKL	KS	2. OS 228/19	DKK	OMG
3. OS 476/18	PTH	KKM	3. OS 132/18	THR	KNR
4. OS 225/13	RKK	RC	4. OS 158/17	SG	KG
5. OS 168/10	KKM	MSB	5. OS 252/13	SSK	RDS
6. MC 6/19	USP	MRK	6. OS 254/14	BNG	KKG
7. G&WC 9/19	USP	MRK	7. OS 178/15	BRK	MG
8. OS 110/19	UP	DKK	8. OS 234/10	OMG	AS
9. OS 266/14	PL	KKM	9. OS 206/14	NKS	AS
10. OS 480/14	RK	KKM	10. OS 708/16	S	NKS
11. OS 150/14	BRK	TM	11. OS 44/15	GKN	DSM
12. OS 356/19	SJ	MCJ	12. OS 366/17	PRH	MS
13. OS 644/16	CHG	-	13. OS 10/19	BAM	KRG
14. OS 310/13	KSL	KRG	14. OS 412/14	HRK	LS
15. OS 392/14	KRG	GKN	15. OS 284/14	BPG	MS
16. OS 720/16	KNA	JSR	16. OS 62/14	MD	HBV
17. RA 42/15	AS	BSH	17. OS 576/16	SK	SNM
18. OS 68/10	SRV	MSH	18. OS 124/19	KGH	MM
19. OS 404/19	LN	KNR	19. OS 458/14	HRS	MVR
20. OS 272/13	KRG	BL	20. OS 218/13	ACBR	NM


 15/7
 Addl. Senior Civil Judge,
 Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 08.07.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA

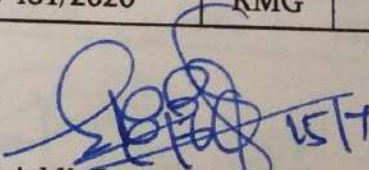
CAUSE LIST DATED: 16.07.2021.

CIVIL CASES

I SESSION

II SESSION

SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
		Pltf	Deft			Pltf	Deft
1.	OS 1210/2009	RDK	HKK	1.	OS 570/2019	BRK	KSL
2.	LAC 161/2009	NR	SMR	2.	OS 552/2019	CPK	-
3.	LAC 91/2009	MM	RL	3.	OS 640/2019	BTM	SHG
4.	LAC 79/2009	-	PMP	4.	OS 3/2021	PBR	RV
5.	LAC 113/2009	MNK	SMR	5.	LAC 17/2019	-	-
6.	RP 1/2012	SNS	BR	6.	OS 500/2017	HCR	SM
7.	OS 1331/2009	SLB	ANS	7.	OS 425/2020	GSN	MM
8.	OS 596/2012	MM	SM	8.	MISC 25/2015	ANM	-
9.	OS 106/2013	KSTH	NKS	9.	MISC 43/2015	CKR	VGT
10.	OS 524/2020	SMR	HBV	10.	MISC 19/2019	SMR	-
11.	OS 266/2016	TK	TSR	11.	RA 25/2015	ARN	-
12.	OS 189/2016	MK	KKM	12.	LAC 39/2016	-	-
13.	OS 117/2017	AR	KNS	13.	MA 19/2019	MSP	CSN
14.	OS 560/2017	SSK	-	14.	MA 10/2017	RK	NR
15.	OS 755/2015	AS	PSS	15.	ECA 1/2017	GN	MN
16.	LAC 31/2015	MR	SR	16.	MVC 5/2017	MN	HSR
17.	MC 11/2013	RP	SMR	17.	OS 264/2021	KK	-
18.	MC 36/2016	LM	GSM	18.	OS 169/2021	VG	-
19.	OS 135/2015	DSJ	LBS	19.	OS 47/2021	TGT	BTM
20.	OS 456/2016	NLR	-	20.	OS 481/2020	RMG	SHG


 II Addl. Senior Civil Judge,
 Nelamangala.

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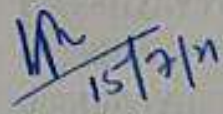
PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES ^{to be} TAKEN ON BOARD ON 16.07.2021

Morning Session

Afternoon Session

Sl No	Case No.	Plf/ Com	Dfd/ Ad	Sl No	Case No.	Plf/ Com	Dfd/ Ad
1.	OS 104/1998	MG	HSR	1.	OS 123/2014	VR	RNS
2.	OS 312/1997	MG	HSR	2.	OS 357/2014	KPS	MN
3.	OS 367/2012	BG	BNP	3.	OS 165/2017	CB	KRG
4.	OS 285/2015	KNS	NPR	4.	Misc 5/2017	MN	RK
5.	OS 275/2011	VP	YM	5.	OS 503/2009	AS	NLS
6.	OS 276/2011	VP	YM	6.	OS 21/2014	MMS	TSR
7.	Misc 19/2012	VP	YM	7.	OS 55/2007	NPR	RK
8.	OS 351/2017	CG	GA	8.	OS 165/2009	MN	SS
9.	OS 253/2020	AS	SHG	9.	OS 405/2013	SGM	CP
10.	OS 197/2021	GSV	LKS	10.	OS 144/2020	SGN	
11.	FDP 1/2020	BGA	KKM	11.	OS 149/2020	SGN	
12.	OS 31/2008	HR	RSS	12.	OS 179/2020	KHS	
13.	OS 423/2009	MS	KKM	13.	Ex 1/2021	MM	
14.	OS 121/2012	AS	AGP	14.	OS 327/2018	HGR	
15.	OS 235/2012	SM	AR	15.	OS 328/2018	HGR	
16.	OS 463/2012	KKM	BPG	16.	OS 329/2018	HGR	
17.	OS 157/2013	KNS	VAV	17.	OS 330/2018	HGR	
18.	OS 219/2013	NLR	HGNM	18.	OS 331/2018	HGR	
19.	OS 313/2012	AS	PHG	19.	OS 332/2018	HGR	
20.	OS 494/2013	NGH	KRG	20.	OS 333/2018	HGR	

Note: Separate cancelled cases list will be notified


Prl. Civil Judge & JMFC,
Nelamangala

**I ADDL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 16-07-2021**

Sl. No.	Case No.	Stage	Plf/Ptr/DHR/com	Def/Res/JDR/Ad
1	OS 92/2019	Hearing	OMG	
2	OS 526/2009	Arguments	KNS	
3	CC 342/2010	Arguments	HRK	
4	CC 71/2017	Arguments	HVM	
5	Crl Mis 66/2021	Enquiry	Revanna	
6	CC 643/2007	Evidence	APP	
7	CC 926/2012	Evidence	APP	
8	CC 1392/2012	Evidence	APP	
9	CC 1460/2013	Evidence	APP	
10	CC 1967/2013	Evidence	APP	
11	CC 1505/2015	Evidence	APP	
12	CC 22/2016	Evidence	APP	
13	CC 2145/2016	Evidence	HVM	
14	CC 235/2017	Evidence	SKM	
15	CC 925/2018	Evidence	BMV	
16	CC 263/2019	Evidence	HVM	
17	CC 3218/2019	Evidence	SMV	
18	CC 2271/2020	Evidence	APP	
19	CC 2415/2017	HBC	APP	
20	Crl Mis 210/2019	Settlement	MDU	

Note: Separate cancelled cases list will be notified

13/7/21
Addl Civil Judge & JMFC,
Nelamangala

**II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 16-07-2021**

Morning Session

Afternoon Session

Sl No	Case No.		Pt/Pt/ DHR	Def /Res JDR	Sl.N o.	Case No.		Pt/Pt/DHR	Def /Res JDR
1.	OS	103/2019	SR	KVV	21	CC	2716/2019	MSG	NLR
2	OS	505/2019	BG	VRS	22	CC	46/2017	APP	CKS
3	CC	919/2013	RNK	CMK	23	CC	2021/2018	APP	
4	CC	1284/2013	APP	RK	24	CC	869/2017	APP	
5	CC	3531/2017	APP	DHM	25	CC	817/2017	YHP	
6	CC	89/2015	BPG	KNS	26	CC	2547/2018	RV	
7	CC	3213/2017	APP	RM	27	CC	1143/2019	KRG	
8	CC	2550/2018	GN	NHP	28	CC	1150/2019	KRG	
9	CC	2764/2018	KKM	AR	29	CC	1155/2019	KCV	
10	CC	561/2019	APP	YAD	30	CC	1656/2019	NRN	
11	CC	1283/2019	APP	DNM	31	CC	1669/2019	VHK	
12	CC	2719/2019	STG	MKS	32	CC	3583/2019	DH	
13	CC	2827/2019	APP		33	CC	2606/2019	NPR	
14	CC	3661/2019	SB	PUB	34	CC	2730/2019	PUB	
15	CC	3671/2019	HV	KKM	35	CC	3662/2019	CV	
16	CC	301/2016	APP	TM	36	CC	2342/2020	APP	
17	CC	1580/2015	APP	RVK	37	CC	1677/2019	APP	HK
18	CC	3674/2017	APP	RJ	38	CC	193/2021	MSV	
19	CC	824/2019	APP	SKS	39	CC	2404/2019	APP	
20	CC	3762/2018	BTN	DNM	40	PCR	49/2020	VSB	

15/7/21
II Addl. Civil Judge & JMFC
Nelamangala

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